

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

Appeal No. 553/252/ND/18

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.08.2018**

**NAME OF THE COMPANY: M/s. Akasaki Infrastructure Pvt. LTd. V/s. ROC**


**SECTION OF THE COMPANIES ACT: 252**

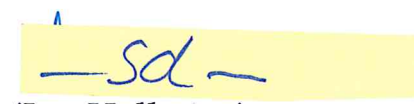
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Mr. Prince Mohan Sinha, PCS for the Petitioner  
Ms. Easha Kadian, Standing Counsel for IT Dept.  
Mr. Deepak Anand with Mr. Aayushmaan Vatsyayana, Jr. Standing  
Counsel, IT Dept.

**ORDER**

No time left. Renotify this case on 08.08.2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**